

PATNA HIGH COURT

NOTICE

District Judge (Entry Level), Direct from Bar Exam-2021

It is for information to the candidates who appeared in interview under District Judge (Entry Level), Direct from Bar Exam- 2021 and whose names are mentioned in the tabular chart herein below, that they have to remove the defects / discrepancies in regard to documents or otherwise as indicated in the chart, within one week from the date of this notice.

Sl. No.	Roll No.	Name	Defects / discrepancies to be complied / rectified
1.	10658	AZHAR ALAM	Submission of Experience Certificate (up-to-date) as the date from which he is continuously practicing is not mentioned in his experience certificate furnished earlier.
2.	10698	MANORANJANI SHAW	1. Submission of Photo ID. 2. Submission of Gazette Notification with regard to change in her name as MANORANJANI SHAW in place of MANORANJANI .
3.	10896	SWETA SHAHI	Submission of No Objection Certificate / permission from employer.
4.	10902	RAJESH MOHAN	Submission of mark sheet of Intermediate and original certificate of Graduation & LL.B. in place of provisional.
5.	11079	MANISH KUMAR PANDEY	Submission of LL.B. certificate after correction in issue date and corrected experience certificate (up-to-date).
6.	11105	MURARI KUMAR ARYA	Submission of No Objection Certificate / permission from employer.
7.	11207	RAJNISH CHANDRA	1. Submission of clarification regarding category as EBC or BC as he has submitted caste certificate of BC while filled up EBC in his online application form. 2. Submission of Original certificate of Pre-Law & LL.B. in place of provisional.

8.	11463	DILIP KUMAR	Submission of Intermediate Certificate.
9.	11616	SUNITA RANI	Submission of LL.M. certificate & Photo ID.
10.	11920	SALEHA SABIHA	Submission of Matriculation Marksheet & Certificate with corrected name as SALEHA SABIHA in place of SAILEHA SABIHA and original certificate of Graduation & LL.B. in place of provisional.
11.	12054	HEMANT LAL KHATRI	Submission of experience certificate (up-to-date).

If any candidate fails to remove the discrepancies as pointed out in his/her individual case, his/her candidature will be liable to be rejected.

Candidates are requested to keep visiting the website of the Patna High Court regularly for further updates.

By order of the Court

Patna High Court, Patna

Dated: 30.08.2023

Patna
30/8/23
Registrar General